
**Arpita Telecom and Computer Ser. P. Ltd. Vs C.C. (Seaport-Import),
Chennai-I**

Writ Petition No. 27803 of 2016

Court: MADRAS HIGH COURT

Date of Decision: Aug. 9, 2016

Citation: (2016) 340 ELT 86

Hon'ble Judges: T.S. Sivagnanam, J.

Bench: Single Bench

Advocate: Shri Satish Sundar, Advocate, for the Petitioner; Shri Rajkumar Jhabakh, Senior Panel Counsel, for the Respondent

Final Decision: Disposed Off

Judgement

S. No., Station Name, State

- 1., "AFS Begumpet, Bowenpally P.O., Secunderabad-11.", Andhra Pradesh
- 2., "ATS Belgaum, Karnataka - 591124", Karnataka
- 3., "Air Force Admin College, Red Fields, Coimbatore - 641018", Tamil Nadu
- 4., "AFS Hakimpet, Secunderabad-24", Andhra Pradesh
- 5., "Air Force Academy, Dundigal, Hyderabad-43", Andhra Pradesh
- 6., "AFS Jalahalli West, Bangalore-15", Karnataka
- 7., "AFS Tambaram, Chennai-46", Tamil Nadu
- 8., "AFS Yelahanka, Bangalore-63", Karnataka
- 9., "ASTE, Yemlur Post, Bangalore-560037", Karnataka
- 10., "CHAFB, Agram Post, Bangalore-7", Karnataka
- 11., "College of Air Warfare, 2, Sardar Patel Road, Secunderabad-03", Andhra Pradesh
- 12., "IAM, Vimanapura Post, Bangalore-17", Karnataka
- 13., "Software Development Institute, Air Force Kempapura, Yemlur Post, Bangalore-37", Karnataka

14., "MTTI, Air Force Station, Avadi, Chennai", Tamil Nadu

9. In the light of the above, without going into the merits of the contentions of the petitioner, the writ petition is disposed of with a direction to the",,

second respondent to consider the petitioner's representation dated 6-5-2015 on merits and pass appropriate orders on merits and in accordance,,

with law, after affording an opportunity of personal hearing to enable the petitioner to produce the original documents and clarify any issues that",,

may arise while considering their representation. No costs.,,